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1	2	3	4
2007-08	20.5	8.6	18.1
2008-09	-1.7	8.4	12.7
2009-10	10.1	3.4	18.1
2010-11	15.9	9.7	10.0
2011-12	7.2	8.1	5.2
2012-13	7.8	8.6	7.9

Source: Central Statistics Office (CSO) as on 01.08.2013.

## Second phase of JNNURM

2093. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether the second phase of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) has been finalised and if so, the details thereof and if not, the reasons therefor;
- (b) the details of the distribution of funds under the second phase of JNNURM; and
- (c) whether there is any difference in the inter-State entitlement under the scheme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) to (c) The first phase of JNNURM which was launched in December, 2005 was to conclude in March, 2012. However, before launching a full-fledged JNNURM-II, it has been decided to implement a transition phase till March, 2014 with a view to enable the State Governments to complete the projects which have been sanctioned under Phase-I of JNNURM and to complete the pending reforms mandated by JNNURM and to undertake capacity building activities in the urban sector. The Government has also approved that new projects on the pattern of JNNURM-I may also be sanctioned during this transition phase. As regard inter-state allocation of assistance among the States, the assistance for the old projects sanctioned under JNNURM-I continues to be governed by the inter-state allocation of JNNURM-I. However, for taking up new projects in this transition phase till March, 2014, it has been decided that there would be no inter-state allocation and projects should be sanctioned from the basket of projects received from the States/UTs.